

## MATTERS UNDER RULE 377

12.05 hrs.

*[Translation]*

- (i) Need to ensure proper allocation of funds under N.R.E.P. and R.L.E.G.P. Schemes to various divisions of Uttar Pradesh.

SHRI HARISH RAWAT (Almora) : Mr. Deputy Speaker, Sir, the objective of the programmes like N.R.E.P. and R.L.E.G.P. is to create employment opportunities in the rural areas and to develop the backward areas. With this aim in view, funds are made available to every district under the annual plan. These programmes have raised high expectations among the backward and poor people.

But during the last 2 years, the amount which is being allocated to Uttar Pradesh under these programmes is being distributed indiscriminately. Some districts have been allocated as much as Rs. 35 crore for these programmes annually.

The quantum of allocation to the border hilly areas is decreasing year after year. This year such districts have been granted merely Rs. 50 to 60 lakhs. The border district like Pithoragarh has not been allocated a single rupee for these schemes.

Due to this great resentment is brewing up in these areas. It is proving to be a catalyst to the demand for a separate State.

Therefore, under these circumstances, instead of remaining a mere spectator, the Central Government and particularly the Department of Rural Development should play an impartial and decisive role in the matter of allocation of funds under this programme in different districts of Uttar Pradesh, otherwise, the situation will go out of control.

*[Translation]*

- (ii) Demand for a large industry in public sector in 'Kanpur Rural' for its industrial development and to provide employment opportunities to the unemployed youth.

SHRI JAGDISH AWASTHI (Bilhaur) : Mr. Deputy Speaker, Sir, I would like to raise a matter of urgent public importance under rule 377.

The Kanpur rural district has been declared a 'No Industry District'. In the absence of adequate facilities, the small and heavy industries are not being set up at the speed at which they should have been. Due to this, the local unemployed youth are not getting employment. Therefore, with a view to providing job to the unemployed youth and for the overall development of the district, it is necessary that the entire district should be got surveyed and a large industry set up in the public sector so that the local youth could get employment and that the new district is developed industrially like Kanpur metropolitan city. The facilities which are being given to the small entrepreneurs should continue.

12.06 hrs.

[SHRIMATI BASAVARAJESWARI  
*in the Chair*]

- (iii) Demand for financial assistance of Rs. fifty crores for supplying drinking water to Jodhpur city from Indira Gandhi Canal.

SHRI VIRDHI CHANDER JAIN (Barmer) : Madam Chairman, Sir, I would like to draw the attention of the House to an urgent matter of public importance.

There is an acute drinking water problem for the last 10 years in succession in Jodhpur city. The then Chief Minister Shri Shiv Charan Mathur, had laid the foundation stone of the project on 31st